

(b) and (c) The Government had constituted two Task Forces viz. (i) Task Force to enable the Private Sector to lead the growth of Pharmaceutical Sector in India, and (ii) Task Force on Medical Device Sector in India-2015. These Task Forces has since submitted their recommendations.

These recommendations are being implemented by the concerned Ministries/ Departments. Once these are implemented they will provide a roadmap for the growth of Pharmaceutical and Medical Device Sector in the country.

(d) The medicines in the country are being sold as per the provisions of Drugs and Cosmetics Act and their quality is regulated by Central Drugs Standard Control Organization (CDSCO) and State Drug Controllers. As for bulk drug/API, after examining the recommendations of the Katoch Committee, Government at present is now looking into the financial viability of supporting the proposal for providing assistance for common minimum facilities for 03 Greenfield Bulk Drugs/API Parks to the extent of ₹ 200 crores each.

Besides this, the Department in association with Ministry of Environment, Forest and Climate Change and Ministry of Commerce and Industry are sorting out the issues relating to the difficulties being faced by the Bulk Drug Manufactures relating to Environmental issues.

Production of urea and revival of fertilizer plants

†2291. SHRI RAM KUMAR KASHYAP: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the quantum of production and consumption of urea in the country;
- (b) the names of the plants of the National Fertilizer Limited and quantum of production being made by each of them along with names of the closed plants;
- (c) whether Government has formulated any action plan to revive or restart closed fertilizer plants; and
- (d) if so, the details thereof and time-frame fixed for it?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAMAHIR): (a) The production and consumption of urea in the country for the year 2015-16 are given below:

†Original notice of the question was received in Hindi.

(Figure in LMT)

Product	Production	Consumption/Sale
Urea	244.75	319.64

(b) The names of the plants of the National Fertilizer Limited and quantum of production during 2015-16 are given below:

(Figure in LMT)

Name of Plants	Name of Product	Production
NFL: Nangal-II		5.46
NFL: Bhatinda	Urea	5.48
NFL: Panipat		5.67
NFL: Vijaipur-I		9.90
NFL: Vijaipur-II		11.46

(c) and (d) At present all the five units of the FCIL and all the 3 units of the HFCL are closed. So far decision for the revival of the five units namely Ramagundam, Talcher, Gorakhpur and Sindri units of FCIL and Barauni unit of HFCL has been taken. Revival of the Ramagundam and Talcher units are being done by the consortium of the nominated PSUs. A gas based fertilizer plant is proposed to be installed at Ramagundam while a coal based fertilizer plant is proposed to be installed at the Talcher. Cabinet in its meetings held on 31.03.2015 and 21.05.2015 approved the revival of the Gorakhpur and Barauni units and Sindri unit on bidding route. However, in view of the poor response from bidders to Request for Qualifications (RFQ) for Gorakhpur and Sindri Units of FCIL and keeping in mind the current market scenario, it is being considered that Sindri, Gorakhpur units of FCIL and Barauni unit of HFCL be revived through profit making and financially strong PSUs.

Legal action against chemists for overcharging

†2292. SHRI MEGHRAJ JAIN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government is aware that chemists and wholesale dealers of medicines are earning two to three thousand per cent margin by charging many times of their actual prices;

†Original notice of the question was received in Hindi.